

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.1248/2016
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Shobha Marwah & Anr.
V/s
Earth Iconic Infrastructures

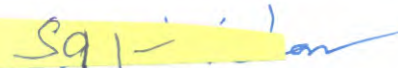
SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&439


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Abhay Sahai	Advocate	Petitioner	Abhay Sahai
2.	Balwan Govil	Advocate	"	Balwan Govil

ORDER

At the request of the Learned Counsel for the petitioner, petition is dismissed as withdrawn with liberty to file a fresh one on the same cause of action in accordance with the provisions of IBC, 2016 and the latest dispensation.

The prayer made by the learned counsel is accepted and liberty is granted in terms of the request made.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)